IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

CP NO.107(ND)/2016

IN THE MATTER OF:

Subhash Manocha&Ors.

... Petitioners

Vs

M/s. Columbus International Shoes Pvt. Ltd. &Ors.

.... Respondents

Order under Sections 241/242 & 59 of the Companies Act

Order delivered on 23.01.2018

Coram:

CHIEF JUSTICE (RETD.) M. M. KUMAR HON'BLE PRESIDENT

S. K. MOHAPATRA HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant/Petitioner :

Ms. Ranjana Roy Gawai,

Mr. Vivek Kumar, Advocates

For the Respondent

Mr. A.S. Chandhiok, Sr. Adv.

Ms. Manmeet Arora, Mr. Tarang Gupta, Advs.

Mr. Sharad Rajwanshi, CS

Mr. Nesar Ahmad, PCS

Mr. Rohit Chaudhary, Adv. for all the respondents

Except R-1

ORDER

For Order see CP/CA No. 85(ND)/2016.

Deepak Kumar 23.01.2018